## NATIONAL COMPANY LAW TRIBUNAL

## **NEW DELHI BENCH**

Contempt P.No.6(ND)/2017 in CP No. 127 (ND)/2013

CORAM:

PRESENT: SH. S. K. MOHAPATRA HON'BLE MEMBER(T)

SH. R. VARDHARAJAN HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 4.12.2017

NAME OF THE COMPANY: CPI India Real Estate Ventures Ltd. Vs. Perpetual Infracon Pvt Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.

NAME

**DESIGNATION** 

REPRESENTATION

**SIGNATURI** 

Present:

Mr. Vaibhav Gaggar & Mr. Shiv Johar, Advocates for the

Petitioner

## **ORDER**

Re-notified to 19.12.2017.

(S. K. Mohapatra)

Member (T)

(R. VARDHARAJAN)

Member (J)